

**News Item "Pay offs to ban Coca-Cola"**

2476. SHRIMATI MOHSINA KIDWAI: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government's attention has been drawn to the News-Item appeared at page A of the Blitz dated 3rd June, 1978 under caption "Pay offs to ban Coca Cola";

(b) whether ban on Coca Cola was imposed under high political or/and business magnets' pressures;

(c) whether Government propose to hold an enquiry into the matter, if so, when; if not the reasons therefor;

(d) whether the reason quoted to ban Coca Cola was its being multinational;

(e) if, the reply to (D) above is in affirmative; the number of other multinational companies operating in India; and whether the Government propose to put a ban on these companies also; and

(f) if the reply to latter part of (e) above is in affirmative, the time by which such ban would be imposed and if, the reply is in negative; the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

(d) No, Sir.

(e) and (f). Such companies are permitted to continue their operations in India subject to their compliance with the directive issued under Section 29 of the Foreign Exchange Regulation Act, 1973 by the Reserve Bank of India.

**नोबहन कम्पनियों में संकट**

2477. श्री हरगोविन्द वर्मा: क्या नोबहन और परिवहन मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या नोबहन बोर्ड ने नोबहन कंपनियों के सामने आये संकट से उन्हें बचाने के लिये सरकार से शोषण कार्यवाही करने का अनुरोध किया है; और

1989 LS-5

(ख) यदि हां, तो सरकार ने इस बारे में अब तक क्या कार्यवाही की है?

नोबहन और परिवहन मंत्रालय में प्रभारी राज्य मंत्री (श्री चांद राम):

(क) जी हां।

(ख) भारतीय राष्ट्रीय नोबहन पोषक सामग्रियों के संघ से प्राप्त सुझाव के साथ साथ राष्ट्रीय नोबहन बोर्ड की सिफारिशों, विचारार्थीन है।

**Salal Hydro-Electric Project**

2478. DR. KARAN SINGH: Will the Minister of ENERGY be pleased to state:

(a) when the Salal Hydro-Electric Project is likely to be completed; and

(b) the total outlay of this Project?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) The execution of the Salal Project has recently been entrusted to the National Hydro-electric Power Corporation on an agency basis by the Government of India. As per the present assessment of the Corporation, the Project is expected to be put into operation by 1985-86.

(b) The total outlay on the Project is presently estimated at Rs. 229.33 crores (gross) or Rs. 222.15 crores (net) after allowing credit for receipt and recoveries.

**Exploitation of Coal**

2479. SHRI RAMANAND TIWARI: Will the Minister of ENERGY be pleased to state:

(a) the quantity of coal exploited during the last three years, year-wise; and

(b) the steps taken or proposed to be taken to make the coal easily available for domestic consumption especially for cooking purposes?